

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.214 OF 2018

In the matter of:

B. Subha Reddy

Appellant

Vs

S.S. Organics Ltd & Ors

Respondents

Ms Purti Marwaha Gupta, Ms V.S. Lakshmi, Ms Henna George, Advocates for appellant.

Ms Pooja Saigal, Mr. Amit Kumar Yadav, Advocates for Respondent.

With

COMPANY APPEAL (AT) NO.344 OF 2018

In the matter of:

B. Subha Reddy

Appellant

Vs

S.S. Organics Ltd & Ors

Respondents

Mr. Ankit Sharma, Advocate for Appellants.

Ms Pooja Saigal, Mr. Amit Kumar Yadav, Advocates for Respondent.

ORDER

22.08.2019- Heard Ms Purti Marwaha Gupta, Advocate representing the appellant in Company Appeal (AT) No.214 of 2018. Hearing concluded. Since this Bench will not be available tomorrow, hearing is rescheduled. Post the appeals for hearing arguments of appellant in Company Appeal (AT) No.344/2018 and learned counsel for Respondents. Post the appeals for hearing on **9th and 13th September, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

Bm/nn